GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3078

ANSWERED ON:08.12.2000

CHINESE GOODS IN INDIAN MARKET.

ASHOK NAMDEORAO MOHOL;GADDE RAMAMOHAN;M.V.V.S MURTHI;NARESH KUMAR PUGLIA;RAMESH CHAND TOMAR;SHIVAJI MANE;SHYAMA SINGH;VSM (RETD.) COL. CHOUDHARY

Will the Minister of FINANCE be pleased to state:

- (a) whether the entry of cheap electronic goods and toys with foreign brands in the Indian Markets have posed serious threat to the economy;
- (b) if so, the facts and details thereof;
- (c) whether the Customs Department recently carried raids in various markets in Delhi, Chennai, Calcutta and Bombay and seized smuggled Chinese and foreign goods worth crores of rupees;
- (d) if so, the details of the seizures made during these raids;
- (e) whether any meeting with PHD Chamber of Commerce and Industry was held recently in regard to these goods;
- (f) if so, the details thereof with its impact on our market; and (g) the steps taken by Government to stop entry of foreign goods in the market?

Answer

 ${\bf MINISTER\ OF\ STATE\ (REVENUE)} ({\bf SHRI\ GINGEE\ N.\ RAMACHANDRAN})$

- (a): No, Sir.
- (b): Does not arise.
- (c): Yes, Sir.
- (d): Smuggled Chinese & other foreign goods valued at Rs. 1.69 crores were seized during the aforesaid raids in Delhi, Chennai, Calcutta & Mumbai.
- (e): No, Sir.
- (f): Not applicable in view of (e) above.
- (g): All the field formations of Customs Deptt. including DRI are onalert to detect and prevent smuggling of contraband goods. They have also been instructed to take stringent action against under-invoicing of Chinese & other foreign goods. Directorate General of Anti-Dumping & allied Duties under the Ministryof Commerce & Industry, has initiated suo-moto investigations in the case of dumping of toys from China.